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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3123/2023

EX-WING COMMANDER ABHINAV
SHARMA (29836-A) AE (L)

.....Petitioner

Through:

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Jagdish Chandra, CGSC
with Mr. Shubham Kumar Mishra, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER

07.04.2025

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1. Written submissions have not been filed by either side.
2. Re-notify on 4 September 2025.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

APRIL 7, 2025/dsn

[Click here to check corrigendum, if any](#)